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THE DEPUTY MINISTER IN THE MINISTRY 01 INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Staff cart of the Press Informal inn Bureau were requisitioned for official use of Ministers and officers of the Ministry 38 times in all during one year between July 1972 to June 1973.

- (I)) No, Sir, The entries in the log books were invariably signed by officials of the Ministry.
- (c) Fifty-two vehicles, out of which three vehicles belong to the Ministry.

## Nun-supply of Answer to a Question to a Press Correspondent

- 1377. SHRI SUHRID MULLICK CHOUDHURY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether she lias received a letter from Dr. Mathew Kurian. M.P. complaining against the nonsupply of trie answer to a question to Press Correspondents b\ the PIB during the Eighty-fourth Session of Ilie Rajya Sabha;
- (b) whether investigations into this complaint have been compleied; and
  - (c) il so. the result thereof?

1HK DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) and (c) Detailed investigations have been made in the matter; a decision in the matter is, however, still to be taken.

1878. yrransjared to tin- 'I'Mk August, 1973.]

## Indictment of an IAS Officer

1379. SHRI B. R. MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether ii is a fact that Shri Rain Chandra Sinha. IAS. Agricultural Production Commissioner, Government of Bihar, was indicted by a Commission of Enquiry presided over In- a retired \_\_\_\_\_ Turlrm of ih.

(I)) whether it is a fact that the Government if Bihar have written to Central Government of India, to take action against him;

to Questions

- (i) i! ihe answer to part (a) and (b) above be in itlirmative. what action Government propose to take against Shri Ram Chandra Sinha?
- THE MINISTER OI STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir,
- (b) and (c) The Government ol Bihar has intimated that the case is under the consideration of that Government.

## Reports on demist of Shri Mohan ktimaramangalam

- 1380. SHRI SUHRID MULLICK CHOWDHURY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government's attention has been drawn to a series of reports and correspondence in recent issues of ihc CL'R-RENT weekly of July, 1973 regarding fetc-ing of: group of newspapermen by the Press information Bureau in Delhi on the mourning day following Shri Mohan Kuma-ramangalam's demise;
- (b) whether an official complaint was lodged with the Press Council against the news magazine for publishing baseless news and il not. the reasons therefor; and
- (c) whether the reports in the weekly alongwilh i he comments of the Union Government will he placed on ihc Table of the House?

I III DEPUTV MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes Sir, Government have

noticed that the Press Information Bureau had provided a lunch to a group of jouina-list'' I, 19?3 when they assembled in Delhi lor being conducted on a lour lo visit certain projects in the South. This